

F. No. J-11017/6/2016-JUDICIAL
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 27.06.2016

ORDER

In supersession of all earlier orders, the President is pleased to engage following Advocates as Senior Panel Counsel/Addl. Central Government Standing Counsel as the case may be for conducting the litigation of Army, Navy and Air Force before the Armed Forces Tribunal, Ernakulam Bench for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

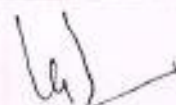
ARMED FORCES TRIBUNAL, ERNAKULAM BENCH

Senior Panel Counsel

Sl No.	NAME	ADDRESS	ENROLMENT NO.	PHONE NO.
1.	Rajendra Kumar. M	Mrudanga Sylam, North Railway Station Road, Kochi-682018	K/231/1991	9847311044
2.	C. B. Sreekumar	Sreevalsam, Peediackal Lane, SRM Road, Ernakulam, Pin-682018	K/1072/1994	9895171840

Addl. Central Government Standing Counsel

Sl. No.	Name	Address	Enrolment No.	Phone No.
1.	Shaju K.S.	Kalathil House, Oachanthuruthu Post, Kochi, Kerala	K/264/2008	9388631380
2.	Sajan K.B.	Kayappillyparamb, Elamakkara Post, Kochi-26, Kerala	K/227/2006	9846145782
3.	M.B. Sudarsana Kumar	Meppilly (Dharshana), Thuruthu, Aluva, Ernakulam, Kerala-683101	K/1170/1994	9447302811
4.	S. Prasanth	Naduviladath, House, Elamakkara P.O., Kochi-682026	K/839/1994	9447060299
5.	Vedaraj M. N.	Mepparampil House, Ponjikkara, Mulavukad Post, Kochi, Kerala-682505	K/624/2006	9847631721



6.	Girish R	Remya Nivas, Kavalampilli Lane, Paradise Road, Vyttila, Ernakulam, Kerala	K/967/1998	9447833677
7.	Sajeev P	Souparnika House, Perumbavoor, Ernakulam PIN 683542	K/2550/1999	9847691888
8.	Unnikrishnan S	Kattekudiyil House, Nellad Post, Muvattupuzha, Kerala	K/211/2006	9947306447
9.	Subash V.N.	Vazhethuparampil, Nayathodu P.O, Angamali Ernakulam District, 683572	K/190/2009	9446719395
10.	K. Suresh Babu	Koodaram, Kunnicoode PO, Kollam Dist, Kerala State, Pin-691508	K/780/89	9447129522
11.	G. Gopakumar	17-A, Midhunam PNRA, Kollam, Kerala-691012	K-2881/A/1999	9961066266

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

G. S. Yadav
28.6.11

(G. S. Yadav)

Joint Secretary & Legal Adviser to the Govt. of India

Copy for information to:

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries and JS&LA in the main Secretariat.
2. Shri K. M. Natraj, Additional Solicitor General of India, No 4306, High Point IV, No. 45, Palace Road, Near Basaveshwara Circle, Bangalore-560001.
3. Shri N. Nagresh, Asstt. Solicitor General, Kerala High Court, Anugraha Complex, 2nd Floor, Market Road North, Ernakulam, Kerala, Kochi-682018.
4. The Registrar, Armed Forces Tribunal, Ernakulam Bench, Kerala.
5. The JAG, Ernakulam (Kerala).
6. Hindi Unit, Department of Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.
8. NIC cell with the request to upload this order in the website.

D. Srinivas
(D. Srinivas)

Section Officer (Judicial Section)